

Tr. Pet (Civil) Case:- 13/2020

Caveat Clear

Memo

1 CFS = Rs. 20/-

CF Paid is sufficient.

Question of limitation doesn't arise.

Defects:-

- 1) Page no. 7 & 10 are handwritten/ faint. True typed copy may be filed.
- 2) Annexures may be made certified to be true.